

URGENT
FAX/E-MAIL

1/2008/Import Safety/FSSAI- Vol. II
Food Safety and Standards Authority of India
Ministry of Health & Family Welfare, Govt. of India
FDA Bhavan, Kotla Road,
New Delhi -110002

Dated: 10th February, 2011

Meeting Notice

Subject: Meeting regarding operationalisation of Food Import Clearance by FSSAI Authorised Officer under Food Safety and Standards Authority of India – FSS Act 2006 – Section 47(5)-reg

Food Safety and Standards Authority of India has been established under the provisions of Food Safety and Standards Act, 2006 as a statutory body for laying down science based standards for articles of food and to regulate manufacture, storage, distribution, sale and import of food so as to ensure availability of safe and wholesome food for human consumption. Under the Food Safety and Standards Act, the Authority has a mandate of ensuring safety of food items imported into the country also.

The Authority has engaged the National Institute of Smart Government under the Ministry of Communications & Information Technology for the design and conceptualization of the IT enabled Imported Food Safety System. As part of this engagement, NISG is assisting the authority in establishing the operationalisation of food import clearance processes at various ports of entries.

The FSSAI has already operationalized the imported food clearance process in a phased manner during August-September, 2010 through appointment of Authorized Officers in terms of section 47(5) of the FSS Act, 2006, initially at selected 5 ports viz. Chennai, Kolkata, Haldia, Mumbai and JNPT. The functions of the FSSAI's Authorized Officer inter alia include the existing functions of the Port Health Officer under the PFA Act, 1954 with respect to imported food clearance process, in co-ordination with the custom authorities.

In this context, **Shri V.N. Gaur, Chief Executive Officer, FSSAI** will hold a meeting with all stakeholders, including Customs, Port Authorities, Labs and Custom House Agents Association etc. associated with the various activities related to import of food items, to update and seek the coordination of the stakeholders with the FSSAI's Authorised Officer in the Imported Food Clearance process **at Indira Gandhi International Airport, New Delhi, CONCOR-ICD, Tuglakabad and CWC-ICD, Patparganj**. The meeting will be held on **15th February, 2011 from 11:30 PM to 1:00 PM** (followed by lunch) **at Conference Hall, 4th Floor, FDA Bhavan, Kotla Road, New Delhi 110002**.

You are requested to kindly make it convenient to attend the meeting. A line in confirmation of your participation in the meeting to **Sh. Adesh Mohan, Senior Inspecting Officer (Ph: 011-23237433, Email: adeshmohan@fssai.gov.in)** will be highly appreciated.


(Sumita Mukherjee)
Director
Ph- 011- 23237442
Fax- 011-23220994

To

1. Shri Arun Panda, Joint Secretary, Ministry of Health & Family Welfare, Government of India, Nirman Bhawan, Maulana Azad Road, New Delhi.

2. Dr. R. K. Srivastava, Director General of Health Services, Directorate General of Health Services, Ministry of Health & Family Welfare, Government of India, Nirman Bhawan, Maulana Azad Road, New Delhi. Fax: 011-23061924, E-mail: dghs@nb.nic.in
3. Chairman, Central Board of Excise and Customs, Room No. 156, Lok Nayak Bhavan, North Block, New Delhi – 110011, Ph: 011- 2309 1849, Fax: 011- 2309 2809
4. Shri. Sandeep M. Bhatnagar, Joint Secretary (Customs), Room No. 156 B, North Block, Central Board of Excise and Customs, Department of Revenue, Ministry of Finance, New Delhi. Ph-011-23092978, Fax- 011-23093475, Email – jscus@nic.in
5. Shri. Dinesh Sharma, Joint Secretary, Department of Commerce, Ministry of Commerce & Industry, Udyog Bhawan, New Delhi. Ph. 011-23061837 , Email- dineshsharma@nic.in
6. Shri. R.K. Srivastava, Joint Secretary (Ports), Ministry of Shipping (Ports Wing), Transport Bhavan, Parliament Street, New Delhi. Ph.- 23711873, Fax.- 23328549, Email- js-ports@nic.in
7. The Secretary (A & C), Department of Agriculture & Cooperation, Ministry of Agriculture, Krishi Bhawan, New Delhi. Ph. 011-23382651 , Fax-011-23386004, Email – secy-agri@nic.in
8. The Secretary, Department of Animal Husbandry & Dairying, Ministry of Agriculture, Krishi Bhawan, New Delhi, Ph. -011-23382608, Fax- 011-23388006, Email- secyahd@nic.in
9. Shri. Amitabh Jain, Addl. Director General of Foreign Trade, DGFT, Dept. of Commerce, Udyog Bhawan, New Delhi-110011, Tel.-011-23063466, Fax.- 011-23061613, Email- amitabhjain@nic.in
10. Dr. Anup K Pujari , IAS , DGFT, Udyog Bhawan, H-Wing, Gate No. 2, Maulana Azad Road ,New Delhi-110011, Tel. (EPBAX No.): 011-23061562, Fax:23061613, e-mail: dgft@nic.in
11. Shri V.P. Agarwal, Chairman, Airports Authority of India (AAI), Rajiv Gandhi Bhawan, Safdarjung Airport, New Delhi - 110 003 Ph : 91- 11- 24632950
12. Shri. V.K. Monga, Executive Director, Airports Authority of India, Rajiv Gandhi Bhawan, Safdarjung Airport, New Delhi-110003; Ph: 91-11-24657930; Fax: 91-11-24657929; E-Mail ID: edcargo@aai.aero
13. Shri. M.C. Thakur, Chief Commissioner Customs, ICD Tughlakabad and Pratapgunj, New Delhi-110020; Ph: 25264160(NCH) Fax: 011- 25655392,
14. Sh. Vinod Kumar Goel, Commissioner of Customs, Indira Gandhi International Airport, New Customs House, Near IGI Airport, New Delhi – 110037; Ph: 011-25652970; Fax: 011-25652547
15. Asst. Vice President, ÇELEBI Delhi Cargo Terminal Management India Pvt. Ltd, Cargo Terminal, IGI Airport, New Delhi 110037 – India. Tel: +91 11 2560 1000; Fax: +91 11 2560 1207
16. ICD CONCOR – Shri. Sanjay Swarup, Chief Manager, Container Corporation of India Ltd. Inland Container Depot, Tughlakabad, New Delhi-110020 Ph: 011-26367204, Fax: 011-26368085 sanjays@concorindia.com
17. Shri Sher Jagjit Singh Regional Manager, M/s Central Warehousing Corporation (CWC), Scope Minar, Core-III, 1st Floor, Laxmi Nagar Dist. Centre, Delhi-110092; Ph: 011-22444344; FAX : 011-22444375
18. Public Analyst, Combined Food & Drugs Laboratory Directorate of PFA, NCT of Delhi, A-20, Lawrence Road, Industrial Area, Delhi- 110035
19. SGS India Private Limited, 250, Udyog Vihar, Phase-IV, Gurgaon-112015, Haryana. Phone: 0124-2399764; Fax:
20. Center for Analysis, Research and raining (CART), Kirari Road, Kirari Fatak, Nangloi, Delhi – 110041; Ph: 011-65657877; Fax: 011-25967652
21. FICCI Research And Analytical Centre, Plot 2A, Sector-8, Dwaraka, New Delhi – 110075; Ph: 011-25360791; Fax:
22. Shriram Institute for Industrial Research, 19, University Road, Delhi, 10007; Ph: 011-27667267; Fax: 011-27667676
23. Dr. S.K. Saxena, Director, Export Inspection Council of India, 3rd Floor, NDYMCA Cultural Centre Building, 1 Jai Singh Road, New Delhi-110001. Ph: 011-23748025, Fax: 23748186, Email: director@eicindia.org
24. President, Indian Importers Association, F-5 Hauz Khas Enclave, New Delhi-110016, India, Tel. 91 11 2656 5312, Fax 91 11 2685 8367, E mail: info@indianimportersassociation.com
25. Sh. Ratanlal, President, All India Spices Importers Exporters & Distributors Association, 6658, Gadodia Market, Khari Baoli, Delhi – 110 006; Fax: 011-26862953

26. Delhi Customs Clearing Agents Association, 260-61, Anarkali Bazar, Jhandewalan Extension.
DDA Shopping Complex, New Delhi-110055;
27. The Air Cargo Agents Association of India, 10, Rani Jhansi Road, New Delhi-110055.

Copy to:

1. Sr. PS to Chairperson, FSSAI
2. PS to Chief Executive Officer, FSSAI
3. Dr. Dhir Singh, ADG(PFA), FSSAI, New Delhi.